

समान काम करवाया गया और बाद में पिछले अक्तूबर, 1983 को मरणासन्न अवस्था में छोड़ा गया। मैं उसको साथ लेकर अक्तूबर 1983 को गृह मंत्री से मिला था। मैंने एक पत्र भी गृह मंत्री को दिया था जिसमें मैंने एक श्री राम विलास पासवान ग्राम पो० अमवां जिला खगरिया को भी इसी तरह बन्द रखे जाने तथा उसको मुक्त करवाए जाने हेतु आग्रह किया था। गृह मंत्री ने मेरे सामने पुलिस कमिश्नर को टेलीफोन भी किया? मैंने भी पुलिस कमिश्नर से टेलीफोन पर बात की। लेकिन जब 3-4 महीनों तक कोई कार्यवाही नहीं की गई तो 6-3-84 को, इसी महीने मैं सेवा कुटीर किंग्सने कैप गया। मुझे जानकारी मिली थी कि श्री पासवान को बेगस होम के ब्लॉक नंबर 2 में रखा गया है। 8-3-84 को मैंने उसे जमानत पर छोड़वाया। अभी वह मेरे निवास स्थान पर है। बेगस होम में भूख, बीमारी एवं मार से संकड़ों लोगों की जानें गयी हैं। संकड़ों निर्दोष नवयुवक वहाँ बन्द हैं। उसकी स्थिति जेल से भी बदतर है। अतः सरकार से मांग है कि सरकार इस संबंध में अविलम्ब कार्यवाही करे और निर्दोष लोगों को मुक्त करवाए।

(vi) Need for early repairs of Jawahar Bridge on National Highway No. 2

श्री राजेश कुमार सिंह (फिरोजाबाद): उपाध्यक्ष महोदय, आगरा (उ०प्र०) के राष्ट्रीय राजमार्ग नं 2 पर निर्मित जवाहर पुल पर पिछले दिनों चौथी बार गहरा गढ़ा हो गया है, पुल में आई तकनीकी कमियों को दूर करने के लिए मुख्य अभियंता की अध्यक्षता में एक कमेटी गठित की गई है, जो बारीकी से अध्ययन कर अपनी रिपोर्ट सरकार को देगी। परन्तु खेद है कि न तो यातायात नियंत्रण की व्यवस्था की जा सकी है, न यातायात पुलिस की कोई व्यवस्था की गई है। और मार्ग अवरोध होने की स्थिति में पहुंच गया है। फिर भी अध्ययन कमेटी की 6-7 मार्च को होने वाली बैठक स्थगित कर दी गई। इस पुल की हालत दिनों-दिन बिगड़ती जा रही है। टेलीफोन विभाग द्वारा फुटपाथ की पट्टियों को हटाकर नई केबल डाली जा रही है। इस प्रकार

सड़क का कुछ भाग धिर जाने से यातायात अवरोध सा हो गया है और सभी वाहनों की रफ्तार कम होने के बावजूद पुल बैठ जाने की संभावना प्रबल होती जा रही है।

अतः सरकार से अनुरोध है कि इस संबंध में अविलम्ब सख्त कार्यवाही करें जिससे राष्ट्रीय राजमार्ग नम्बर 2 पर जवाहर पुल का मरम्मत कार्य शीघ्रताशीघ्र पूरा किया जा सके। यातायात विरोध न होने पाए और यदि इसकी क्षमता में कमी हुई है तो उसको दूर करने हेतु यथोचित तकनीकी कमियों को दूर किया जाए और हो सकें तो आगाभी वजट सत्र में एक और पुल यमुना नदी पर बनाने हेतु धन की व्यवस्था और संबंधित कार्यवाही तत्काल शुरू की जाए।

(vii) Need to provide Vanaspathi ghee at fixed price to consumers

श्रीमती भापुरी सिंह (पूर्णिमा): उपाध्यक्ष महोदय, वनस्पति की कीमत में हाल में फिर वृद्धि हो रही है। साढ़े सोलह किलोग्राम टिन पर दम्बई में 22 रुपए अधिक लिए जा रहे हैं। सरकार द्वारा नियंत्रित मूल्य पर वनस्पति न मिलने से लोगों को कठिनाई का सामना करना पड़ रहा है। सरकार ने वनस्पति निर्माताओं को कच्चे माल के कोटे में 15 प्रतिशत की कमी कर दी है। निर्माताओं को अब कच्चा माल बाजार से अधिक कीमत पर खरीदना पड़ रहा है। इससे अब उत्पादन लागत बढ़ गई है। सरसों का तेल और विनोले के तेल की कीमत भी बढ़ गई है। अतः सरकार से मेरा अनुरोध है कि आयातित तेलों का आबंटन बढ़ाया जाए। चावल की भूसी के तेल पर उत्पादन शुल्क में अधिक रियायत दी जाए और नियंत्रित मूल्य पर वनस्पति जन साधारण को उपलब्ध कराने के लिए प्रभावशाली कदम उठाए जाएं।

MR. DEPUTY-SPEAKER: Prof. K.K. Tewary.

PROF. K.K. TEWARY (Buxar): Sir, I request you to take some steps also in this matter because it is a very important one.

MR. DEPUTY-SPEAKER : Anything you read out under rule 377 goes to the Ministry concerned and you get a reply.

PROF. K. K. TEWARY : We get a reply. But action is more important.

MR. DEPUTY-SPEAKER : I will convey your views to the Government.

(viii) **Need to take effective measures along Ganga in Bhojpur, Bihar to prevent soil erosion**

PROF. K. K. TEWARY (Buxar) : Under rule 377 I draw the attention of the Government towards heavy erosion of vast areas in District Bhojpur of Bihar by river Ganges. As a result of the constantly changing course of the river, hundreds of villages have been affected and thousands of farmers have lost their houses and lands. Till recently those who were rich and prosperous have been reduced to utter penury and are left with no alternative but to migrate to other areas in search of new sources of their livelihood. Some of those who have decided to stay on and brave this calamity are involved in endless litigations to establish their claims to the lands which have now fallen on the other side of the river and are claimed by the U.P. farmers because the Ganges forms the natural boundary between the two States in this area. During the last decade there have been violent clashes between the farmers from both sides for taking possession of these lands and harvesting the crops sown by the farmers of District Bhojpur, Bihar, although it has been clearly laid down by the Trivedi Commission which was instituted under an Act of Parliament that the ownership of such lands will be decided according to the guidelines determined by the Commission irrespective of the fact whether the claimants belonged to U.P. or Bihar.

I urge upon the Central Government to start massive anti-erosion measures all along the course of the Ganges in Bhojpur in Bihar and effectively intervene in the land disputes between the farmers of the two States.

13.37 hrs.

ASIATIC SOCIETY BILL

As Passed by Rajya Sabha

MR. DEPUTY SPEAKER : Now, we take up the legislative business. Shrimati Sheila Kaul was on her legs. Time allotted was one hour. You had started speaking on that day. You can continue your speech.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : As the House is aware, the Asiatic Society was founded on 15th January, 1784 by Sir William Jones, a renowned Indologist and Jurist. The objects of the Society are to organise, initiate and promote researches in humanities and sciences in Asia, to establish, maintain and run research institutions, museums, art galleries etc., to award medals, prizes and scholarships, etc., and to acquire, finance or publish periodicals, books or other literature for the promotion of its objects.

Over the years, the Society has acquired a rich collection of manuscripts, books, coins and art objects. Its library consists of General Section, Sanskrit Section, Islamic Section and Sino-Tibetan and South East Asian Section. Most of the museum collections of the Society have been made over to the Indian Museum, Calcutta. Still the Society has an Ashoka Rock Edict, some copper plate inscriptions and a few thousands of coins. The Society has a rich archival collection. For long years, the Society had advised the Government of India on matters of scientific interest and it was the activities of the Society that led to the foundation of various surveys like Survey of India, Geological Survey of India, Zoological Survey of India, Botanical Survey of India and Archaeological Survey of India.

Recently, however, the activities of the Society have declined and the affairs of the Society have deteriorated owing to a variety of administrative and financial reasons. So far as financial affairs of the Society are concerned, its sources of income are limited,